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C.A.No. 7488-7492 OF 2001
.....L.....T.....T.....T.....T.....T.....T.....T.....J.R

Item No.	Court No.	Section
104	01	III

S U P R E M E COURT O F I N D I A
Record of Proceedings

CIVIL APPEAL NOS. 7488-7492 OF 2001.@@
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Commissioner of Central Excise, Lucknow ... Appellant (s)

vs.

M/s. Chhata Sugar Co. Ltd. ... Respondent(s)

(with appln.(s) for stay and with office report)

Date:11/02/2003 This/These matter(s) was/were called on for hearing today.

CORAM:

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE AR. LAKSHMANAN

For the Appellant (s): Mr. Soli J Sorabjee, AG
Mr. Prateek Jalan, Adv.
Mr. B Krishna Prasad, Adv.

For the Respondent(s): Mr. Vinay Garg, Adv.

UPON hearing the counsel the Court made the following
ORDER

.....L.....I.....T.....T.....T.....T.....T.....T.....J.R

At joint request, list on 26th February, 2003.

(D.P. Walia)
Court Master

(Asha Joshi)
Court Master